

V
SLP(C)No. 18009-18010 OF 1999

ITEM No.19

Court No. 2

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18009-18010/1999
(From the judgement and order dated 11/08/1999 & 28/10/99 of the
in WP No. 2661/95 and Review Appln. No. 205/99 in WP(C) 2661/95
of The HIGH COURT OF JUDICATURE AT ALLAHABAD (LUCKNOW BENCH)

HINDUSTAN PETROLEUM CORPORATION LTD.&ANR

Petitioner (s)

VERSUS

KAMLESH KUMAR & ORS

Respondent (s)

(With Appln(s). for bringing addl. facts/grounds on record and
with prayer for interim relief)

With

SLP(C)No.18527-18528/1999 (with prayer for interim relief)

SLP(C)No.18561-18562/1999 (with prayer for interim relief)

SLP(C)No.18617-18618/1999 (with prayer for interim relief)

SLP(C)No.18721-18722/1999 (with appln. for bringing addl. facts/
grounds on record and with prayer for interim relief)

Date : 29/11/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Sanjay Kapur,Adv.

For Respondent (s) Mr. Nalin Tripathi, Adv.
Mrs Sarla Chandra,Adv.

Mr. Shrish Kumar Misra,Adv.

Mr. Y P Singh, Adv.

Mr. C Siddharth, Adv.

Mr. Ajay K. Agrawal.,Adv.

Mr. M N Krishnamani, Sr. Adv.

Mr. Pramod Swarup, Adv.

Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following

O R D E R

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.SP2

On the request of learned counsel for the
petitioners, the matters are adjourned. List after
two weeks.

Affidavits be filed in the meantime.

.SP1

(S.L. Goyal)
Court Master

(Kanchan Jain)
AR-cum-PS